

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 24.08.1998

O.A. No. 178/98

Shri A.S. Lokwani son of Shri Sheva Ram, aged 55 years, resident of Railway Bungalow No. L-16, Near Railway Club, Jodhpur, at present employed on the post of Divisional Engineer (General), Northern Railway, Jodhpur.

... Applicant.

v e r s u s

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.

... Respondents.

Mr. J.K. Kaushik, Counsel for the applicant.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member.

O R D E R

(Per Hon'ble Mr. Gopal Krishna)

Applicant, A.S. Lokwani, has filed this application for consideration of his case for promotion to the junior administrative grade on adhoc basis as per rules.

2. We have heard the learned counsel for the applicant.

3. Applicant's case is that he was initially appointed as Assistant Inspector of Works on 26.10.62. He was promoted as Divisional Engineer with effect from 27.7.90. The applicant was promoted on substantive basis in the junior scale Group 'A' of the Indian Railway Service of Engineers with effect from 24.12.92 vide letter dated 18.3.1993 at Annexure A/3. The date of promotion was changed to that of 21.6.93 vide order dated 20.2.96 at Annexure A/4. However, his promotion to the junior administrative grade has now been withheld due to the pendency of the disciplinary proceedings initiated *C.K.M.* against him, as stated by the applicant. The applicant wants to make

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a representation to the concerned authority regarding his grievance.

4. In the circumstances, we dispose of the present application at the stage of admission with a direction to the applicant to make a representation to the respondent No. 1 within a period of one month from the date of this order. The respondent No. 1 is directed to decide the applicant's representation within three months from the date of receipt of the representation from the applicant, through a detailed speaking order on merits.

5. Let a copy of this O.A. and annexures thereto be sent to the respondent alongwith a copy of this order.

Gopal Singh

(GOPAL SINGH)
Adm. Member

Gopal Krishna

(GOPAL KRISHNA)
Vice Chairman

cvr.